

**DIVISION BENCH**

**ITEM NO.160**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CA No.22/2021 & MA No.01/2024 IN CP No.97/ALD/2020**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 2<sup>nd</sup> May, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>LAKHAN LAL GUPTA &amp; ANR V/S GHATAMPUR RICE MILLS PVT LTD &amp; ORS.</b>
<b>UNDER SECTION</b>	<b>56/59 R/W 241/242 OF COMPANIES ACT 2013</b>

**THROUGH PHYSICAL/VIRTUAL HEARING:**

**ORDER**

Due to paucity of time, the matter could not be taken up, hence adjourned  
to 4<sup>th</sup> July, 2024.

**-Sd-  
(Court Officer)**

**2<sup>nd</sup> May, 2024**

*Avaneesh Kumar Singh  
(Stenographer)*